

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-227/2020)**

Kashinath Jairam Shetye

...Petitioner.

Vs

State of Goa, thr. Chief Secretariat
and 17 ors.

...Respondents.

Petitioner present in person.

Shri D. Shirodkar, Addl. Govt. Advocate for the State.

Shri V. Braganza, Advocate for the respondent no.17.

Coram:- DAMA SESHADRI NAIDU, J.

Date:25th November, 2020.

P.C.

The counsel for the 17th respondent seeks time to file reply.

2. Post the matter on 17.12.2020.

3. In the meanwhile, the petitioner will ensure service of notice on the other respondents as well.

DAMA SESHADRI NAIDU, J.

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